GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION NO. 1772

TO BE ANSWERED ON FRIDAY, THE 16^{TH} DECEMBER, 2022 INDIAN LEGISLATIVE SERVICE

1772. SHRI LORHO S. PFOZE:

Will the Minister of Law and Justice be pleased to state:

- (a) whether the Government has felt the need for robust legislative institutions in India from local to national level having qualified and well-trained staff and if so, the details thereof;
- (b) whether the Government is planning to introduce and pass a resolution to create an Indian Legislative Service common to both the Union and the States; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINSTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a) to (c): At present, no such proposal is under consideration of the Union Government.
